

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4444
ANSWERED ON:03.05.2012
SPECIAL COURTS FOR CORRUPTION CASES
Ahir Shri Hansraj Gangaram;Meghe Shri Datta Raghobaji

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of special courts constituted to dispose off the cases of corruptions during the last three years in the country, State-wise; and

(b) the number of cases lying pending/disposed off in these courts during the above said period, State-wise?

Answer

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

(a): In addition to the 56 courts already functioning for CBI cases in the countrys the Government decided to set up 71 additional special CBI courts. Of these, 62 CBI courts have started functioning. State-wise details of the newly created courts including their year of establishment are at Annex-I.

(b): As on 31.03.2012, there were 9926 CBI cases pending trial in various courts including exclusive courts all over the country. In view of establishment of newly created exclusively CBI courts, various cases are in the process of being transferred to these courts from the already existing courts. As such, the exact number of cases in each court, state-wise, cannot be provided.